



2026:AHC:44509

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 8040 of 2026

Jaishankar

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Vimal Kumar
Counsel for Respondent(s)	: C.S.C., Pradeep Singh, Sharad Chand Rai

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to file fresh writ petition.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.
4. Office is directed to return certified copy of the order, which is under challenge in the present writ petition, after keeping photo-copy of the same on record.

(Prakash Padia,J.)

February 26, 2026

Pramod Tripathi